

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. RAJIV KALRA

Civil Appeal No(s). 3718-3719/2012

RAMAYAN PANDEY & ORS.

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(ONLY SLP 25075/2012 IS TO BE LISTED)

WITH

SLP(C) No. 25075/2012 (XI)

(***ONLY SC 25075/12 TO BE LISTED BEFORE LD. REGISTRAR COURT***)

Date : 10-02-2020 These appeals were called on for hearing today.

For Appellant(s)

Mr. Samir Ali Khan, AOR
Mr. Anurag Rawat, Adv.
Mr. Irshad Ahmed, Adv.

For Respondent(s)

Mr. Ardhendumauli Kumar Prasad, AOR
Mr. Shail Kumar Dwivedi, AOR
Mr. Kamlendra Mishra, AOR
Mr. Rajeev Kumar Dubey, Adv.
Mr. Ashiwan Mishra, Adv.
Mr. Shrish Kumar Misra, AOR
Mr. R. C. Kohli, AOR
Ms. Kumud Lata Das, AOR
Mr. Abhishek Atrey, AOR
Mr. Irshad Ahmad, AOR

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) No. 25075/2012

Await return of service of notice of alternative arrangement

already issued to the Sole Appellant.

List again on 13.04.2020.

RAJIV KALRA
Registrar

pm